

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2115
TO BE ANSWERED ON 02.12.2019**

NGOs FOR ALLEVIATION OF CHILD LABOUR

†2115. SHRIMATI RITI PATHAK:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Non-Governmental Organisations (NGOs) working in Madhya Pradesh to alleviate child labour along with the details thereof;**
- (b) the year-wise funds allocated and spent by such NGOs during the last three years and the current year;**
- (c) whether the Government has been implementing any scheme in this regard which is funded/being funded by the International Labour Organisation and the USA; and**
- (d) if so, the objectives of the said scheme and the year-wise funds received and spent as grants in this regard during the said period?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The Central Sector Scheme - National Child Labour Project (NCLP) Scheme aims to rehabilitate working children in the child labour endemic districts of the country. NCLP Scheme is run by the District Project Societies in the States including Madhya Pradesh. Under the Scheme, District Project Societies are set up at the district level which run Special Training Centres for rehabilitation of child labour between the age of 9-14 years. No fund is given to NGOs directly by the Central Government in this regard. The funds under the existing NCLP Scheme are released by the Central Government directly to the District Project Societies under the chairmanship of the

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administrative head of the district namely, District Magistrate/Deputy Commissioner/District Collector of the district under administrative control of the State government. The District Project Society in turn releases fund to implementing agencies operating Special Training Centres. No information is maintained in the Ministry in respect of Non-Governmental Organisations(NGOs) working in the State of Madhya Pradesh to alleviate child labour.

(c): The Government of India is implementing NCLP, a Central Sector Scheme only, which is not funded/ being funded by the International Labour Organisation and the USA.

(d): Does not arise.
